

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 97(ND)/2015
RT No.07/2016**

M/s Plezer Investments Pvt. Ltd. & Ors.

...Petitioners

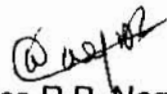
Versus.

M/s Mukesh Udyog Ltd. & Ors.

...Respondents

Present: Mr. Sunil Salotra, Advocate for petitioners.
Mr. Tejinder Singh, Advocate for respondents.

Mr. Atul Sharma, Advocate for the petitioners who was to argue the case, is stated to be down with viral fever. Learned counsel thus seeks short date for arguments. Post the matter for 24th January, 2017 for arguments. As per office report, two extra sets of Paper Book have been supplied by the petitioners.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

January 16, 2017
Saini